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- (i) the Chambal River near Dholpur; and
- (ii) the Baitarni and the Brah-mani rivers; and
- (b) when these bridges are expected to be completed?

MINISTER DEPUTY RAILWAYS AND TRANSPORT (SHRI O. V. ALAGESAN): (a) and (b). A statement giving the required information is attached. [See Appendix VIII, Annexure No. 51.]

MINOR IRRIGATION WORKS IN ORISSA

59. SHRI S. PANIGRAHI: Will the Minister for FOOD AND AGRICULTURE be pleased to state the amounts sanctioned by the Government of India to Orissa Government for minor irrigation projects in that State dur ing each of the years 1953-54 2«'54-55r

THE MINISTER FOR FOOD AND AGRICULTURE (SHRI RAFI AHMAD KIDWAI): The amounts sanctioned are Rs. 26 • 43 lakh as loan and Rs. 22 • 18 lakh as grants in 1953-54 and Rs. 55-47 lakh as loan in 1954-55.

IMPORT AND EXPORT OF SUGAR

- 60. SHRI M. VALIULLA: Will the Minister for FOOD AND AGRICULTURE be pleased to state:
- (a) the quantity of sugar proposed to be imported into India in the year 1954-55;
- (b) the names of the countries from which sugar was imported in the years 1952-53 and 1953-54, the quantity imported from each of them in those years and the rate at which it was imported; and
- (c) what is the quantity of sugar exported from India during the same period and the countries to which, -and the rate at which, sugar was so exported?

THE MINISTER FOR FOOD AND AGRICULTURE (SHRI RAFI AHMAD

KIDWAI): (a) 7-5 Iakh' tons (including about 60,000 tons of raw sugar to be imported by sugar factories for refining) from April to December 1954. The quantity to be imported during 1955 has not yet been fixed.

to Questions

(b) and (c). A statement giving the necessary information is laid on the Table of the Rajya Sabha. [See Appendix Vin, Annexure No. 52.]

REMUNERATION PAID TO THE CHAIRMAN AND MEMBERS OF THE AIR CORPORATIONS

- 61. SHRI M. VALIULLA: Wil: the COMMUNICATIONS Minister pleased to state:
- (a) what is the remuneration paid to the Chairman and members of the Air Corporations; and
- (b) whether the officers of the Government of India who are members of the Corporations are allowed to draw any allowance for attending the meetings of the Corporations?

THE DEPUTY MINISTER FOR COM-MUNICATIONS (SHRI RAJ BAHADUR): (a) I lay on the Table a statement showing the remuneration of the present Chairman and members of the Air Corporations. [See Appendix VIII, Annexure No. 53.]

(b) Officers of the Government of India who are members of the Corporations draw the travelling allowances admissible to them as Government servants.

LAND SURVEY FOR TRACTORATION

62. SHRI M. VALIULLA: Will the Minister for FOOD AND AGRICULTURE be pleased to state the extent of land so far surveyed in each State by the Survey of India to facilitate advanced planning for tractoration in those States?

THE MINISTER FOR FOOD AND AGRICULTURE (SHRI RAFI AHMAD KIDWAI) : The information is given below:—